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C.A.No. 6735-6736 OF 2003  
ITEM No.54

Court No. 7

SECTION IIIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.6735-6736/2003

M/S. SANJEEV WOOLEN MILLS

Appellant (s)

VERSUS

COMMNR. OF INCOME TAX, MUMBAI

Respondent (s)

(With prayer for interim relief)  
(With office report)

Date : 27/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

For Appellant (s)

Mr. Bhargava V. Desai, Adv.

Mr. Sanjeev Kumar Singh, Adv.

Mr. Pradeep Kumar Malik, Adv.

For Respondent (s) Mr. L.N. Rao, ASG.

Mr. Preetish Kapur, Adv.

Mr. B.V. Balram Das, Adv.

UPON hearing counsel the Court made the following

O R D E R

Hearing of the appeals is expedited.

The orders already passed by this Court during the interim period will continue.

[SUMAN WADHWA][MADHU SAXENA)  
COURT MASTER COURT MASTER